

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

166(ND)/2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2018.**

**NAME OF THE COMPANY Ashok Kumar Garg & Ors Vs. Renuka Infratech
Pvt. Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Rahul Singh & Mr. Shivam Mishra, Advocates
Present for the Respondent: Mr. Saurabh Gupta, Mr. Sumit Bhadana & Ms.
Richa, Advocates

ORDER

Request for adjournment is being made on behalf of the petitioner as the
ld. Counsel is stated to be busy. List this case of final disposal on 17th of
December, 2018.


**(Ina Malhotra)
(Member (J))**

(Sameer)